

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11019/01/2017-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 07th October, 2017.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Humchadakatte Gopalaiah Ramesh, senior-most Judge of Karnataka High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 10th October, 2017 consequent upon the retirement of Shri Justice Subhro Kamal Mukherjee, Chief Justice, Karnataka High Court.

mp
7/10/2017

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To


The Manager,
Government of India Press,
FARIDABAD

No. K. 11019/01/2017-US.I

Dated 07.10.2017

Copy to:-

- 1 Shri Justice Subhro Kamal Mukherjee, Chief Justice, Karnataka High Court, Bangalore.
- 2 Shri Justice Humchadakatte Gopalaiah Ramesh, Judge, Karnataka High Court, Bangalore.
- 3 The Secretary to the Governor of Karnataka, Bangalore.
- 4 The Secretary to the Chief Minister of Karnataka, Bangalore.
- 5 The Secretary to the Chief Justice, Karnataka High Court, Bangalore.
- 6 The Chief Secretary, Government of Karnataka, Bangalore.
- 7 The Registrar General, Karnataka High Court, Bangalore.
- 8 The Accountant General, Karnataka, Bangalore.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(ANS)/US.I/S.O.(Desk).
- 13 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


4/10/2017
(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037